

achieve independence. They are repeating the same old story of divide and rule even today. The want to wipe out the soldiers of SWAPO. It would have been good if we could help SWAPO. Till the racist regime is power in South Africa and continues to victimise humanity, no one who loves independence, world fraternity and believes in equal rights can rest in peace. Indian's concern in this matter is know throughout the world. We have made efforts to help them, but most of it is political level. We have not been able to provide material help to them whether it is in South Africa or anywhere else. We are not able to directly help the people fighting of for their independence.

20.00 hrs.

I would like to submit to the hon. Minister of External Affairs that India is not merely a country, it is an ideology. All the developing and poor countries and suffering humanity of third world are looking towards our leadership. The Government of Shri Rajiv Gandhi is strongly following the path shown by Mahatma Gandhi, Shri Jawahar Lal Nehru and Shrimati Gandhi. It is necessary to take steps and work according to the rapidly changing environment of the world.

We should provide whatever assistance we can to the freedom loving people Polyzorio and South Africa front. It will have favourable effect on the future generations. The tension in the world is gradually decreasing. We would like to congratulate President Gorbachev of Russia for taking initiative in this matter. We hope that the new Government in America will adopt the same positive approach which has been adopted by the Russian Government under the leadership of Mr. Gorbachev. The developing countries like India will benefit from the decrease in tension in the world. When there is tension in the world, it gives more power to the countries which manufacture weapons and which indulge in politicing.

In this regard, the initiative taken by the Hon. Prime Minister of India is commendable. He deserves congratulations for not

only making personal relations with the leader of different countries but also actively working for world peace. I would like to congratulate the hon. Minister of External Affairs and the Ministry of External Affairs also for this. I would like to emphasize that the process started by India in normalising the relations should be continued.

Our opposition friends have tried to create doubts in the minds of the people that we have taken the initiative to have friendship with China, whereas it is a known fact that there is a mutual understanding between the two nations. China wants to have normal relations with India and we cannot ignore it, as it is in our interest also. If we ignore it, it will not be in India's interest in the long run.

Mansarovar, in China is a pilgrime centre for Indians and thousands of people want to go there. Efforts should be made during the talks at the official level to allow maximum people to visit the Kailash Mansarovar pilgrimage.

Negotiations have been held with the Chines Government to strengthen trade links between the two countries. This should be accelerated. You have given an assurance that the negotiations are progress. We hear the same thing every time. Legal sanction should be given to the trade transaction between India and China.

With these words, I fully support these demands for grants.

20.03 hrs

STATEMENT RE: PRESIDENT'S RULE  
IN KARNATAKA AND DISSOLUTION OF  
THE LEGISLATIVE ASSEMBLY

[English]

MR. DEPUTY SPEAKER: Now Shri Buta Singh will make a *suo motu* statement and lay a copy of the Proclamation issued by

the President under article 356 of the Constitution in relation to the State of Karnataka.

(Interruptions)

THE MINISTER OF HOME AFFAIRS (S. BUTA SINGH): Sir, the Governor of Karnataka, in his report dated 19-4-1989 and a subsequent Message to the President, has informed that 18 members of the ruling Janata Dal in the Assembly and one member of the B.J.P. have withdrawn their support to the Janata Dal Government headed by Shri S.R. Bommai. In the House with an effective strength of 222 Members apart from the Speaker, the Janata Dal had a total strength of 111 Members. In addition, 7 Independent Members had also pledged their support to the Janata Dal. This withdrawal of support has reduced the strength of Janata Dal from 118 (Including 7 Independent MLAs) to a minority. According to the Governor, the Ministry headed by Shri S.R. Bommai, therefore does not command a majority in the House. The Governor has also stated that in his opinion there is no other party which can form a Government in the State. The Governor is of the opinion that in the circumstances now prevailing in the States, a situation has arisen in which the Government of the State of Karnataka cannot be carried on in accordance with the provisions of the Constitution. He has, therefore, recommended action and issue of Proclamation under article 356 of the Constitution and also dissolution of the State Legislative Assembly.

In view of the recommendations of the Governor and the prevailing situation in Karnataka, the President has been pleased to issue a Proclamation under article 356 of the Constitution in relation to the State of Karnataka today. The Legislative Assembly has also been dissolved.

At this stage I consider it to be my duty to inform the House of the decision. I lay on the Table of the House a copy of the Procla-

mation. I shall again be coming before this august House for seeking its approval to the issue of the Proclamation.

(Interruptions)

SHRI S. JAIPAL REDDY (Mehboobnagar): On a point of order. First, they did not circulate the agenda. Secondly under Article 356 (3) the gazette notification must be placed on the Table of the House and gazette number must be given. I would like to know what is the gazette number...(Interruptions)

MR. DEPUTY-SPEAKER: First of all, it is a *suo motu* statement. For this, agenda need not necessarily be given.

S. BUTA SINGH: I beg to lay on the Table.

(1) A copy of the Proclamation (English and Hindi versions) dated the 21st April, 1989 issued by the President under Article 356 of the Constitution in relation to the State Karnataka.

(2) A copy of the Order (English and Hindi versions) dated the 21st April, 1989 made by the President in pursuance of sub-clause (i) of clause (c) of the above Proclamation [Placed in Library See No. LT 7765/89]

(Interruptions)

SHRI S. JAIPAL REDDY: It is a murder of democracy...

(Interruptions)

S. BUTA SINGH :Democracy is being traded on the streets of Bangalore where the people are being bought with the hot money. Democracy is on the open sale in Bangalore (Interruptions)

MR. DEPUTY SPEAKER: This is a *Suo motu* Statement. For this there need not be

any agenda. And also for this gazette number this not necessary.

20.08 hrs.

The House stands adjourned to re-assemble on Monday at 11.00 A.M

*The Lok Sabha then adjourned till Eleven  
of the Clock on Monday, April 24, 1989/  
Vaisakha 4, 1911 (Saka)*